

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

IB-2884 ND/2019

In the matter of :
Euler Hermes Singapore Branch
Vs.
Sharda Ma Enterprises Pvt. Ltd.

.. PETITIONER

.. RESPONDENT

SECTION
Under Section 9 IBC 2016

Order delivered on 13.11.2019

Coram :
ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor :
For the Respondent/Corporate Debtor : -
For the RP :

ORDER

No one appeared on behalf of the Petitioner even at the time of second call.

In the interest of justice, the matter is adjourned to 13.3.2020.


(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)


(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Surjit